

**GOVERNMENT OF INDIA  
STATISTICS AND PROGRAMME IMPLEMENTATION  
LOK SABHA**

UNSTARRED QUESTION NO:1288  
ANSWERED ON:13.08.2013  
GUIDELINES FOR MPLAD SCHEME  
Jaiswal Dr. Sanjay ;Shivanagouda Shri Shivaramagouda

**Will the Minister of STATISTICS AND PROGRAMME IMPLEMENTATION be pleased to state:**

- (a) whether the Government has issued directives to the State Governments in regard to formulating uniform guidelines for implementing all Centrally Sponsored Schemes including the Members of Parliament Local Area Development Scheme (MPLADS) in a proper manner;
- (b) if so, the details thereof along with the action taken to ensure that the guidelines are being followed properly and if not, the reasons therefor; and
- (c) the measures taken by the Government to check irregularities in the implementation of the said schemes?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE), MINISTRY OF STATISTICS & PROGRAMME IMPLEMENTATION AND MINISTRY OF CHEMICALS & FERTILIZERS (SHRI SRIKANT KUMAR JENA)

(a) to (c) : Government of India have not issued directives to State Governments to formulate uniform guidelines for implementing all Centrally Sponsored Schemes (CSS). However, in order to enhance the efficiency of CSS, it has been approved that, on the basis of recommendations from concerned States regarding any CSS, the Government may introduce State Specific Guidelines. For this, Inter-Ministerial Committee has been set up to consider the proposals from the State Governments.

CSS are implemented under the guidelines and modalities of implementation as approved for the respective schemes.

Members of Parliament Local Area Development Scheme (MPLADS) is implemented as per the Guidelines of MPLADS. The execution of the works is undertaken by the District Authorities in accordance with the State Government administrative, financial and technical rules.

In case of any irregularity, appropriate action as necessary is taken by the concerned Ministry which implements/monitors the respective schemes.